

>**Title:** Motion for leave to withdraw a Bill further to amend the Essential Commodities Act, 1955. Motion for Consideration - adopted.

THE MINISTER OF CHEMICALS AND FERTILIZERS AND MINISTER OF FOOD AND CONSUMER AFFAIRS (SARDAR SURJIT SINGH BARNALA): I beg to move for leave to withdraw a Bill further to amend the Essential Commodities Act, 1955, as reported by Joint Committee.

MR. SPEAKER: The question is:

"That leave be granted to withdraw a Bill further to amend the Essential Commodities Act, 1955, as reported by Joint Committee."

The motion was adopted.

SARDAR SURJIT SINGH BARNALA: I withdraw the Bill.